

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.3843  
TO BE ANSWERED ON 18<sup>TH</sup> DECEMBER, 2024

**ETHANOL PRODUCING COMPANIES IN BIHAR**

†3843. SHRI DINESH CHANDRA YADAV:  
SHRI KAUSHALENDRA KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of ethanol producing companies issued licenses along with the number of companies that have already started their production in Bihar;
- (b) the number of ethanol companies that have been issued license in the country, State wise;
- (c) whether the production has been affected due to non-supply of full requirement of raw material to the companies despite having been issued licences; and
- (d) if so, the details thereof?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

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(a): Government of India has been implementing Ethanol Blended Petrol (EBP) Programme throughout the country wherein Oil Marketing Companies (OMCs) sell petrol blended with ethanol. Under EBP Programme, Government has fixed the target of 20% blending of ethanol with petrol by 2025-26.

In order to enhance the ethanol production capacity in the country required to meet the blending targets set under EBP Programme, Government has notified various Ethanol Interest Subvention Schemes from 2018 to 2022.

Under these schemes, a total of 47 projects from the State of Bihar have been issued in-principle approvals for grant of interest subvention on the loans advanced by banks/financial institutions for setting up of new ethanol distilleries(molasses based/dual feed/grain based)/expansion of existing distilleries(molasses based/dual feed/grain based).

At present there are 22 ethanol distilleries (8 molasses based & 14 grain based) in Bihar which have already started production of ethanol.

(b): A Statement of State-wise details of ethanol distilleries that have been issued in-principle approvals under various ethanol Interest Subvention Schemes notified from 2018 to 2022 is given at Annexure.

(c) & (d): Oil Marketing Companies (OMCs) for every Ethanol Supply Year (ESY), invite bids from ethanol distilleries for purchase of ethanol produced from different feedstocks as per their availability.

Upon the receipt of bids, OMCs allocate quantities of ethanol produced from different feedstocks to be supplied by the distilleries during a particular ESY. In case of shortage in the availability of any feedstock, OMCs have been flexible in accepting requests for change of feedstock & issue revised allocation to distilleries.

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**Annexure**

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 3843 DUE FOR ANSWER ON 18.12.2024 IN THE LOK SABHA.

Sl. No.	State/ Union Territory	No of Distilleries			Total
		Grain Based	Molasses Based	Dual feed Based	
1	Andhra Pradesh	22	6	1	29
2	Assam	8	0	0	8
3	Bihar	32	7	8	47
4	Chhattisgarh	39	2	1	42
5	Daman & Diu	0	1	1	2
6	Goa	0	1	0	1
7	Gujarat	15	9	3	27
8	Haryana	17	8	4	29
9	Himachal Pradesh	3	2	0	5
10	Jammu & Kashmir	4	0	0	4
11	Jharkhand	8	0	0	8
12	Karnataka	33	122	28	183
13	Madhya Pradesh	55	16	6	77
14	Maharashtra	59	276	44	379
15	Meghalaya	1	0	0	1
16	Odisha	29	0	0	29
17	Punjab	25	16	4	45
18	Rajasthan	23	0	2	25
19	Tamil Nadu	9	5	4	18
20	Telangana	23	3	4	30
21	Uttar Pradesh	46	105	36	187
22	Uttarakhand	7	10	1	18
23	West Bengal	16	1	1	18
<b>Total</b>		<b>474</b>	<b>590</b>	<b>148</b>	<b>1212</b>

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